

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.06.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA Intervention Petition No.02/2024, IA No.547/2019 in CP No.162/130/HDB/2019
NAME OF THE COMPANY	Aayusiddi Life Sciences Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Muralidhar Rao Maddibonina
NAME OF THE RESPONDENT(S)	Aayusiddi Life Sciences Pvt Ltd & 6 others
UNDER SECTION	130

ORDER

CP No.162/2019

Present: Ld. PCS Mr. MB Suneel for the Petitioner.

Ld. PCS Mr. S. Chidambaram for the R2 to R5.

Mr. Harsha Vardhan Reddy, Asst., Director from the RD office.

Report of the RoC has already been recorded on behalf of the RD he stated that there is no need to file report under 130 of the Companies Act. Let reply be filed by the RD. **Matter is adjourned to 27.06.2024.**

Intervention Petition No.02/2024

Present: Ld. Counsel Mr. N. Narasimha Sharma for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Mater is adjourned to 27.06.2024** for filing proof of service and for counter.

IA No.547/2019

Present: Ld. PCS Mr. S. Chidambaram for the Applicant.

Ld. PCS Mr. Devangi for the Respondent No.1.

Ld. PCS Mr. MB Suneel for the Respondent No. 2.

Matter is adjourned to 27.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)